National Company Law Tribunal

Allahabad Bench

CP NO. 96/ND/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: MIS Intrabuild Ltd

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 2013

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	P. Noyosh	Adv. 2	2 111	
<u>2.</u>	ASHUTOSH GUPTA	1 (Asminh gut
3.	Shahid Kazm	of Adv.	Respondent	Sh.

Order dated 07.03.2017

CP NO 96/ND/2016 M/S Infrabuild Ltd.

Mr Nagesh represents for the company petitioner, shri Kazmi Advocate for respondent, he seeks time to file reply. Liberty is granted to file reply within two weeks by serving a copy of reply to petitioner counsel so that they may be file rejoinder if willing so.

The matter be listed on 14.04.2017

Shri H.P Chaturvedi (Member Judicial)

Dated 07.03.2017